

Name of the Corporate Debtor: Orange Medicare And Research Centre Private Limited
Date of commencement of CIRP: February 17, 2022;
List of creditors for claims received up till January 21, 2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Anil Balrishna Varpe	May 11, 2022	8,10,75,340.00	8,10,75,340.00	Unsecured Loan	0	Yes	0	0	0	0	-	
2	Vikas Jagannath Pol	May 11, 2022	2,46,60,474.00	1,28,07,038.00	Unsecured Loan	0	Yes	0	0	0	1,18,53,436.00	0	-
3	Vitthal Laxman Bhujadi	June 09, 2022	3,80,01,600.00	2,33,84,500.00	Unsecured Loan	0	Yes	0	0	0	1,46,17,100.00	0	Notes 1
4	Sadhana Rajkumar Gaikwad	July 27, 2022	1,00,00,000.00	1,00,00,000.00	Unsecured Loan	0	Yes	0	0	0	-	0	Notes 2
5	Rajkumar Kuluram Gaikwad	August 16, 2022	6,08,77,496.00	6,07,77,496.00	Unsecured Loan	0	Yes	0	0	0	1,00,000.00	0	Notes 3
Total			21,46,14,910.00	18,80,44,374.00							2,65,70,536.00	0	

Notes

1	The claim is received after 90 days. The said Claim has been considered pursuant to the Hon'ble NCLT order dated August 01, 2022 received on September 19, 2022.
2	The claim is received after 90 days. The same is verified based on the order pronounced by the Hon'ble NCLT at the hearing held on November 16, 2022. Without Prejudice, in the claim form, the claimant submitted that the amount of claim is Rs. 1,00,00,000/- plus interest @18% p.a. However, the calculation/amount of interest is not provided in Form C.
3	The claim was received after 90 days from ICD. The same is verified based on the order pronounced by the Hon'ble NCLT at the hearing held on November 16, 2022. The claimant in Form C claimed an amount Rs. 6,08,77,496/- plus interest @18% p.a. However, in absence of substantiating documents for levy of such the interest, the interest on the claim amount is inadmissible.